

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**R.P. No. 22 of 2015 in  
Appeal No. 108 of 2014**

**Dated : 23<sup>rd</sup> November, 2016**

**In the matter of:**

**Power Company of Karnataka Ltd. & Ors.  
Vs.**

**... Review Petitioner/Appellant(s)**

**Central Electricity Regulatory Commission Ors.**

**... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **11<sup>th</sup> January, 2017.**

Court Master

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